separately. During Kharif 1984-85 short-term loan amounting to Rs. 125.90 crores was sanctioned to various State Government out of the total budgetary provision of Rs. 200 crores for the year.

Handing over the Account of the Sale of Asiad Tickets by S.B.I.

1089. SHRI SATYASADHAN CHAKRABORTY :
PROF. RUP CHAND PAL : Will the Minister of SPORTS be pleased to state :

(a) whether the State Bank of India authorities responsible for the sale of Asiad tickets handed over to the Special Organising Committee full computerised accounts for the tickets;

(b) if so, whether the said S.O.C. has conducted audit of the said account by this time;

(c) if so, details of the said audit report; and

(d) if no audit has been conducted so far, by what time the audit is going to be conducted and placed on the Table ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS (SHRI ASHOK GEHLOT) : (a) to (d) The State Bank of India rendered complete accounts of the sale proceeds of Asiad tickets together with details of unsold tickets in the proforma prescribed by the Special Organising Committee. The unsold tickets lying with the Bank were physically checked by a team constituted for this purpose, which exercised 100% physical check of unsold tickets of important events and test check of other events. No discrepancies were noticed as a result of physical check of unsold tickets by this committee.

Amendment of Famine Code

1090. DR. VASANT KUMAR PANDIT : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Central Government have written to the State Governments to suitably amend the outdated British regime "Famine Code" which is proving anti-agriculturist in the event of natural adversities;

(b) if so, names of the State Governments which have responded fabovrably;

(c) whether any State Government have not responded and if so, the reasons thereof;

(d) whether Central Goverament have prepared any model "National Famine Code" for consideration of the State Governments; and

(e) whether Government contemplate to amend the "concurrent list" in the Constitution, so as to have one uniform "National Famine Code"; if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) The Central Government had written to State Government during February, 1980, to up-date their Relief Manual, or prepare new Relief Manual were no such Manual existed.

(b) and (c) The State Governments of Bihar, Gujarat, Haryana, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Manipur, Tamil Nadu, Tripura, Uttar Pradesh and West Bengal intimated that they are in the process of up-dating their existing Manuals. Reply from other States is awaited.

(d) Central Government have only prepared Guidelines for preparation of New Relief Manuals as well as for reviewing/up-dating the existing Relief Manuals for dealing with natural calamitiese. These were circulated to the State Governments are referred to in reply to part (a) of the Question.

(e) There is no such proposal under the consideration of the Government of India as one uniform Relief Code is not likely to meet the requirements of different States under different types of natural calamities.

आश्वस्त सिंचाई सुविधा वाली कृषि भूमि

1091 श्री रीत लाल प्रसाद वर्मा : क्या सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कृषि भूमि का राज्यवार कुल कितना क्षेत्र है;

(ख) स्वतंत्रता प्राप्ति के बाद 1984 तक छः पंचवर्षीय योजनाओं के दौरान कुल कृषि भूमि में से कितने प्रतिशत कृषि भूमि में आश्वस्त सिंचाई सुविधा उपलब्ध कराई गई है;

(ग) क्या पिछले तीन वर्षों के दौरान 6 पंचवर्षीय योजनाओं के लक्ष्य प्राप्त किए गए; और

(घ) सिंचाई परियोजनाओं के अधिकारियों की जिम्मेवारी निर्धारित न करने के क्या कारण हैं ?

सिंचाई मंत्रालय के राज्य मंत्री (श्री राम निवास मिर्धा) (क) और (ख) वर्ष 1980-81 के लिए, अद्यतन वर्ष जिसके लिए आंकड़े उपलब्ध हैं, निबल बुवाई क्षेत्र, निबल सिंचित क्षेत्र तथा निबल बुवाई क्षेत्र की तुलना में निबल सिंचित क्षेत्र की प्रतिशतता के अंतिम राज्यवार आंकड़ों सम्बन्धी विवरण संलग्न है । जबकि प्रथम योजना के आरंभ में निबल सिंचाई क्षेत्र, उस समय के 118.75 मिलियन हैक्टेयर के निबल बुवाई क्षेत्र का 17.5 प्रतिशत आंका गया था, 1980-81 तक यह बढ़कर 140.27 मिलियन हैक्टेयर के निबल बुवाई क्षेत्र का 27.7 प्रतिशत हो गया ।

(ग) और (घ) मुख्यत: निम्न कारणों से लक्ष्यों की तुलना में निष्पत्ति पिछड़ गई:—

(1) निर्माणाधीन परियोजनाओं का अधिक मात्रा में होना जिससे उन्हें वित्तीय, प्रबन्धकीय, सामग्री तथा तकनीकी संसाधन आदि पर्याप्त मात्रा में उपलब्ध नहीं कराए जा सके; (2) मजदूरी, सामग्री उपस्कर, अतिरिक्त पुर्जों, भूमि इत्यादि की कीमत में वृद्धि के कारण परियोजनाओं की लागत में अत्यधिक वृद्धि होना; (3) कुछेक परियोजनाओं को हाथ में लेने से पूर्व उनके लिए अपर्याप्त जांच करना, जिसके कारण लागत तथा मात्रा का कम अनुभान लगाया जाना; (4) भूमि अधिग्रण में कठिनाइयां तथा (5) सीमेंट, इस्पात, विस्फोटकों, मशीनरी, अतिक्ति पुर्जों इत्यादि सामग्री की अनुपलब्धता ।

उपर्युक्त को देखते हुए, किसी एक कारण को इसके लिए जिम्मेदार ठहराने का प्रश्न नहीं उठता ।